

Report of the Committee as per order of the Hon'ble NGT, Central Zonal Bench, Bhopal passed on date 24.07.2024 in OA No. 168/2024 Chitrabhan Singh Rathore & Ors.Vs State of Chhattisgarh & Ors.

Issue raised in this application is protection and conservation of local environment at Village Kanhaiband, Tehsil Janjgir, District Janjgir- Champa (Chhattisgarh) which is alleged to have been affected due to operation of coal washery by M/s Mahavir Coal Washery Private Limited. It has been stated in the application that the land where washery is in operation, is recorded as grazing and pasturing land (चराई मट) in the revenue record. It has been alleged that the functioning of coal washery is affecting entire area causing air pollution, asthmatic & respiratory problems especially in infants and old age residents due to emission of dust particles. The said area covers agricultural and irrigated land, where farming products are being cultivated. Due to the emission of coal particles, the entire area is engulfed with blackish layer of dust.

As per the order of the Hon'ble Tribunal dated 24/07/2024, the Under Secretary, Government of Chhattisgarh, Housing and Environment Department has constituted a Joint Committee to visit the place and to submit the factual and action taken report within six weeks vide order dated 22/08/2024. The said committee consists of –

- i. Mr. Devendra Singh Bharadwaj, Special Secretary, Government of Chhattisgarh, Housing and Environment Department as representative for Secretary, Government of Chhattisgarh, Housing and Environment Department.
- ii. Mr. M. L. Kushare, Chief General Manager, District Trade and Industry Centre as representative for Director of Industries, Udyog Bhavan, Chhattisgarh
- iii. Mr. Manish Kashyap, Regional Officer, Regional Office, Chhattisgarh Environment Conservation Board, Bilaspur (C.G.) as representative for Member Secretary, Chhattisgarh Environment Conservation Board, Bilaspur (C.G.)

The committee visited the industry on date 28.08.2024 and inspected the industry as per the pointers mentioned in the order dated 24.07.2024 of the Hon'ble Tribunal.

Following are the findings of the committee:-

1. Environmental Clearance: M/s Mahavir Coal Washery Pvt. Ltd. is established in an area of 17.26 acre. Earlier, the industry was operating at 0.99 MTPA during which the working hour was of 8 hour. A public hearing on date 15/03/2023 was conducted at Primary School Kanhaiband, District – Janjgir Champa. After the public hearing, the industry was granted Environmental Clearance to expand its operation from 0.99 MTPA to 2.48 MTPA by the State Environment Impact Assessment Authority (SEIAA) on dated 26/07/2023. After expansion to 2.48 MTPA, the working hours were increased from 8 hours to 20 hours.
2. CTE & CTO for expansion: The Chhattisgarh Environment Conservation Board has thereafter granted the consent to establish to the industry on date 19/01/2024 and consent to operate on date 01/07/2024 under the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 for its expansion.
3. Plant & machinery: The Coal Washery is two product washery; clean coal and rejects. Heavy Media Cyclone process has been selected. Washing is done through close circuit water system comprising mainly of cyclone, high frequency screen, thickener and multi roll belt press filter.
4. Approach Road: The committee while visiting the site found out that the village approach road connecting to the washery plant was not maintained. It was neither made of concrete road neither any plantation was carried out in the roadsides. Due to which coal dust was found accumulated on the road.

5. About the Land records: In relation to the allegations of the land where coal washery has been established being recorded as grazing and pasturing land (चराई मद्) in the revenue records, it is submitted that while examining the documents provided, the industry has been allotted land (17.26 acre) for establishment by the Chhattisgarh State Industrial Development Corporation (CSIDC) on dated 24/12/2021. Vide letter of the Collector, District – Janjgir Champa dated 08/02/2018, government land was allotted to M/s Mahavir Coal Washery Pvt. Ltd with the condition that the firm shall provide equivalent land as grazing/pasture land to the government. Accordingly, the firm has provided equivalent land to the government.

In this regard, the Revenue Inspector and Patwari were present during the inspection alongwith the land record register and the same was inspected by the committee. As per the information mentioned in the register they stated that the firm has full possession of the industrial land (17.26 acre) allotted to them and it is presently used for industrial purpose and regarding the equivalent land handed over to the government by the firm, they stated that the said land is registered as grazing and pasturing land (चराई मद्) in the land records in the name of Chhattisgarh Revenue Department.

6. Issues related to Environment & health conditions of the villagers: During the inspection it has been observed that-

- a) Industry has established a dust extraction system along with bag filters in between rotary breaker and screen house to prevent air pollution.
- b) All the coal carrying conveyor belts and junction points were found covered.
- c) Rain gun was found established in raw coal yard; reject coal yard and stock yard of the industry for controlling fugitive emission during loading and unloading process. These arrangements for controlling fugitive emission

appears to be **not satisfactory** and the industry needs to establish more effective arrangements, especially in raw coal handling area and finished product area.

- d) All the internal roads of the industry were found to be made Pucca and water was being sprinkled by water sprinklers. However, the industry needs to improve the housekeeping practices with state of the art sweeping machines.
- e) Plantation has been done along the inner side of the boundary wall of the industry. The industry's representative has informed that about 4000 trees have been planted in 2023, out of which 3500 are alive. However, the plantation **has not been done in scientific manner**. It is pertinent that industry makes sincere efforts towards improving the plantation as well as survival rate of the plants.
- f) Ambient Air Quality Monitoring System has been established in MCC room of the washery building and was found operational. During the inspection, the readings of the Ambient Air Quality Monitoring System were observed and found to be within normal range, which are enumerated as follows –

Parameters and their values	Prescribed Standards
PM ₁₀ – 35 µg/m ³	100 µg/m ³
PM _{2.5} - 31 µg/m ³	60 µg/m ³
CO -1.34 µg/m ³	04 µg/m ³

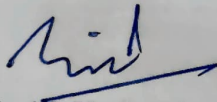
- g) During the inspection, air quality monitoring was also conducted at four locations in Village - Kanhaiband and the dust particles were found within the limits prescribed by Central Pollution Control Board. A copy of the air quality monitoring report is attached as **Annexure-1** to this report.
- h) Garland drains were found to be established in the industrial premises in which stop dam structure has been constructed. These drains are finally

connected with the settling pond where coal fines ultimately get arrested and settled in this pond. These fines are then reused in the industrial process.

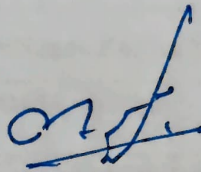
- i) Sewage Treatment Plant (STP) of capacity 30 KLD has been established for the treatment of domestic waste water. The treated water is used in watering plantation.
 - j) Belt Filter Press (20 TPH) has been established to prevent the spillage of polluted water along with the sludge during washing process.
 - k) In relation to the allegations of functioning of coal washery is affecting entire area causing air pollution, asthmatic & respiratory problems especially in infants and old age residents due to emission of dust particles the Chief Medical and Health Officer, District – Janjgir Champa (C.G.) has stated in his letter dated 04/09/2024 that out of the 2255 people residing in the village – Kanhaibandh, a total 4 elderly people are suffering from Asthma. However, no supporting medical evidence justifying the cause of disease due to the industry has been produced. A copy of the Chief Medical and Health Officer, District – Janjgir Champa (C.G.) letter dated 04/09/2024 is attached as **Annexure-2** to this report.
 - l) In relation to the allegations of the agricultural and irrigated land being engulfed with blackish layer of dust due to the emission of coal particles, the committee also visited the farm fields located around the industry and found that the farming was being done normally by the farmers.
7. After taking into account the above mentioned facts, the recommendations and findings of the committee are as follows-
- i. As per the consent conditions granted to the industry by the Chhattisgarh Environment Conservation Board, the industry needs to do plantation on 50% area of the total area. In this regard, the industry needs to develop extensive tree plantation. Thus, industry has been instructed to plant 5000 trees belonging to native species and having broad leaves along the

periphery of the industry in scientific manner by the end of the Monsoon season, 2024 itself.

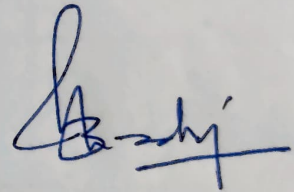
- II. Industry has also been instructed to improve its housekeeping practices. In this regard, industry needs to purchase a sweeping machine which would ensure regular improvement of housekeeping practices of the industry.
- III. In order to more effectively control fugitive emissions from the industry, measures related to water sprinkling system should be established at raw coal handling area and finished product area.
- IV. The comments submitted by the Health Department and the monitoring of air quality performed by Chhattisgarh Environment Conservation Board conclude that there is no instance of air pollution due to the industrial activity.



(Manish Kashyap)
Regional Officer,
Regional Office,
CECB, Bilaspur (C.G.)



(M.L. Kushare)
Chief General Manager
DIC
Bilaspur (C.G.)



(Devendra Singh Bhardwaj)
Special Secretary,
Housing and Environment
Department



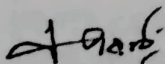
**REGIONAL OFFICE,
C.G. ENVIRONMENT CONSERVATION BOARD,
VYAPAR VIHAR, NEAR Pt. DEEN DAYAL UPADHYAY GARDEN, BILASPUR(C.G.)**


MONITORING REPORT

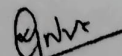
1. Name of Place : Village- Kanhaiband, Tehsil-Janjgir, District-Janjgir-
Champa (C.G.)
2. Date of Monitoring : 28/08/2024
3. Date of Analysis : 29/08/2024
4. Monitored by : Sanjay Mishra, Lab Asst. Gr-2, Mahesh Rathour J.L.A.
in Presence of Scientist
5. Analysis by : K.P. Tiwari, In. Chemist

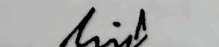
AMBIENT AIR QUALITY MONITORING

S. No.	Monitoring location	Characteristics ($\mu\text{g}/\text{m}^3$)		
		PM ₁₀	SO ₂	NO _x
1.	Govt. Middle School, Village- Kanhaiband	68.7	-	-
2.	Gram Panchayat Bhawan, Village- Kanhaiband	78.0	-	-
3.	Bhairav Baba Mandir, Village- Kanhaiband	94.0	-	-
4.	Shri Bodhan Rathour House, Village- Kanhaiband	46.0	-	-
Prescribed Limit-		100.0	80.0	80.0
Remark -				
1. * Indicates result exceeding the prescribed limits.				
2. During the monitoring period weather was cloudy.				


Analyzed by


Jr. Scientist


Scientist


Regional Officer



कार्यालय
मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
राष्ट्रीय स्वास्थ्य मिशन, जिला स्वास्थ्य समिति जिला-जांजगीर चांपा

क्रमांक / आई.डी.एस.पी. / 2024 / 6773

email: cmhojanjgir@gmail.com
जांजगीर, दिनांक: 04/09/2024

प्रति,

क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय
छत्तीसगढ़ पर्यावरण संरक्षण मण्डल बिलासपुर
व्यापार विहार पंडित दीनदयाल उपाध्याय पार्क के पास बिलासपुर (छ.ग.)

विषय :- माननीय एन.जी.टी. सेंट्रल जोन बेंच, भोपाल में लंबित ओ.ए. क्रमांक 168/2024 श्री चित्रभान सिंह राठौर विरुद्ध छत्तीसगढ़ शासन एवं अन्य के संबंध में।

संदर्भ :- आपका पत्र क्रमांक / 1647 / क्षेका. / विधि / छ.ग.प.सं.मं. / 2024 बिलासपुर दिनांक 16.08.2024

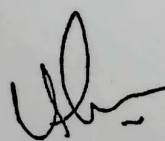
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उपरोक्त विषयांतर्गत लेख है कि संदर्भित पत्र के माध्यम से मेसर्स महावीर कोल वॉशरीज प्राईवेट लिमिटेड, ग्राम-कन्हाईबंद, विकासखंड - नवागढ़, तहसील-जांजगीर जिला - जांजगीर चांपा के आस-पास के गांवों के ग्रामवासियों में खासकर की नवजात शिशुओं एवं वृद्धजनों में अस्थमा एवं श्वास संबंधी बिमारियां फैलने के संबंध में जानकारी चाही गई है।

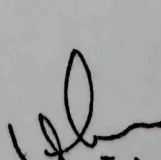
उक्त संबंध में खण्ड चिकित्सा अधिकारी, सामुदायिक स्वास्थ्य केन्द्र नवागढ़ के द्वारा पत्र क्रमांक / स्था. / 2024 / 1028 नवागढ़, दिनांक 04.09.2024 को प्राप्त जानकारी आपकी ओर मूलतः प्रेषित है।

संलग्न :- उपरोक्तानुसार

पृ.क्र / आई.डी.एस.पी. / 2024 / 6774
प्रतिलिपि:-


मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जिला जांजगीर-चांपा (छ.ग.)
जांजगीर, दिनांक: 04/09/2024

01. कलेक्टर एवं अध्यक्ष जिला स्वास्थ्य समिति जिला जांजगीर चांपा (छ.ग.) की ओर सादर सूचनार्थ।
02. संयुक्त संचालक, संभागीय स्वास्थ्य सेवाएं, बिलासपुर जिला - बिलासपुर की ओर सादर सूचनार्थ।
03. जिला कार्यक्रम प्रबंधक, राष्ट्रीय स्वास्थ्य मिशन, जिला-जांजगीर चांपा (छ.ग.) की ओर सूचनार्थ।
04. जिला नोडल अधिकारी, IDSP कार्यक्रम जिला-जांजगीर चांपा (छ.ग.) की ओर सूचनार्थ।
05. खण्ड चिकित्सा अधिकारी, सामुदायिक स्वास्थ्य केन्द्र नवागढ़, विकासखण्ड- नवागढ़ की ओर सूचनार्थ।
06. कार्यालयीन प्रति।


मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जिला जांजगीर-चांपा (छ.ग.)

प्रपत्र

ग्राम का नाम Kanhaiband

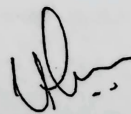
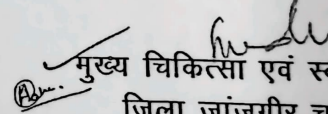
ग्राम की कुल जनसंख्या - 2255

दिनांक.....

सर्वेकर्ता का नाम/पदनाम/मोबाईल नं./हस्ताक्षर.....

क्र.	परिवार के कुल सदस्यों की संख्या	नाम	पिता/पति का नाम	लिंग/उम्र	जाति	विगारी का प्रकार		कैस हिस्ट्री	परिवार के पुष्टीकर्ता का हस्ताक्षर
						अस्थमा	श्वास संबंधी (COPD)		
1	4	Ashwani Tiwari	Lakhan Lal Tiwari	M/57 Y	Brahman	✓		Cough/breathing difficulty - 4 y	
2	7	Jagunandan Patel	Ramlal Patel	M/62 Y	Patel	✓		breathing difficulty - 2 month	
3	7	Hemkuwar Patel	Jagunandan Patel	F/60 Y	Patel	✓		1 Year	
4	14	Budhwara Bai	Shambhu Yadav	F/55 Y	Yadav	✓		4 Year	

नोट- छह चिकित्सा अधिकारी, सामुदायिक स्वास्थ्य केंद्र नवागढ़ के द्वारा प्रेषित जानकारी के अनुसार तैयार प्रपत्र (मूल प्रति संलग्न)



मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जिला जांजगीर चाम्पा (छ.ग.)

कार्यालय खण्ड चिकित्सा अधिकारी, सामुदायिक स्वास्थ्य केन्द्र नवागढ़
जिला जांजगीर चाम्पा (छ.ग.)
Email - bmonavagarh@rediffmail.com

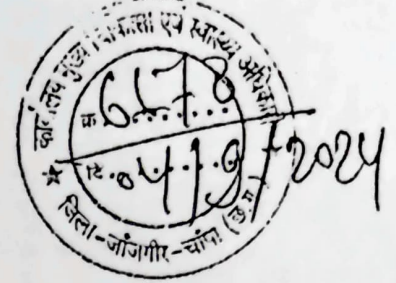


पत्र क्रमांक/स्था./2024/1028

नवागढ़, दिनांक:-04/09/2024

प्रति,

मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी
जिला जांजगीर चाम्पा (छ.ग.)।



विषय:- माननीय एन.जी.टी. सेंट्रल जोन बेंच, भोपाल में लंबित ओ.ए. क्रमांक 168/2024 श्री चित्रभान सिंह राठौर विरुद्ध छत्तीसगढ़ शासन एवं अन्य के संबंध में।

संदर्भ:- आपके पत्र क्रमांक/आईडीएसपी/2024/6713 जांजगीर दिनांक 02.09.2024 ।

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उपरोक्त संदर्भित विषयान्तर्गत लेख है कि मेसर्स महावीर कोल वॉशरीज प्राइवेट लिमिटेड, ग्राम- कन्हाईबंद, तहसील- जांजगीर जिला- जांजगीर चाम्पा के आस-पास के गांवों के ग्रामवासियों में अस्थमा एवं श्वास संबंधी बिमारियों का सर्वे कर जानकारी निर्धारित प्रपत्र में आप की ओर सादर प्रस्तुत है।

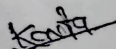
संलग्न:- प्रारूप

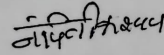
DPM
Wor


खंड चिकित्सा अधिकारी
सामु. स्वा. केन्द्र नवागढ़
जिला जांजगीर-चांपा (छ.ग.)

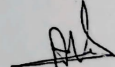
व्यक्ति का नाम/पदनाम/मोबाईल नं /हरताहर...

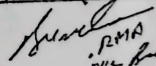
क्र.	परिवार के कुल सदस्यों की संख्या	नाम	पिता/पति का नाम	दिन/मा	जाति	नियारी का प्रकार		किस दिनांक	परिवार के पुष्टीकर्ता का हरताहर
						अवधि	क्याम संवत् (COPD)		
①	५	Ashwani Tiwari	Lakhan Lal Tiwari	M/57y	Brahman	L		20/11/2023	शिवजी तिवारी
②	७	Jagunandan Patel	Ramlal Patel	M/62y	Patel	L		2 Month	अनुनदनपेटेल
③	७	Hemkumar Patel	Jagunandan Patel	F/60y	Patel	L		1 year	जगुनदनपेटेल
④	१४	Budhwara Bai	Shambhu Yadav	F/55y	Yadav	L		4 year	२०२१


 कंकम्ब
 कविता यादव
 Jind Anam
 लोमबा पाण्डेय
 R.H.O
 सिवनी


 नंदिनी कुम्भार
 R.H.O. (F)
 सिवनी


 मनिता यादव
 मितानिन


 मंजरी फोगट
 मितानिन


 खण्ड

खण्ड विक्रीसा अधिकारी
 विकासखंड - नवागढ़
 जिला जांजगीर बांग्ला (छ.ग.)